

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION No. 191
TO BE ANSWERED ON 08.12.2022

Redrawing maps of corridors for wild animals

191. SHRI BRIJLAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government proposes to redraw the maps of corridors for the wild animals and facilitate them in view of the increasing numbers of wild animals and if so, the details thereof and the steps taken therefor;
- (b) the number of corridors identified and the number of corridors where work has begun for this purpose; and
- (c) whether the Ministry has held any negotiation with the Ministries of Railways and Road Transport and Highways for this purpose and if so, the outcome thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) to (c) As per the section 38O (1) (g) of the Wild Life (Protection) Act, 1972, the National Tiger Conservation Authority is vested with the powers to ensure that the tiger reserves and areas linking one protected area or tiger reserve with another protected area or tiger reserve are not diverted for ecologically unsustainable uses, except in public interest and with the approval of the National Board for Wild Life and on the advice of the Tiger Conservation Authority. There is no proposal to redraw such areas.

Ministry has issued guidelines on eco-friendly measures to mitigate impacts of linear infrastructure on wildlife which includes underpasses and overpasses for facilitating animal passage.
